**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.173/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M.

Name of the Company		Berger Paints India LtdVersus- Precision Engineers & Febricators Pvt.Ltd.		
Under Section		8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Ishani dunglifte, Adur J. L&T Finance

1. URMILA CHAKRABORTY, Adv. Janis Bank Ud. 10/18

4/10/18 ORDER

Ld. Counsel for the financial creditor for L & T Finance and Axis Bank Ltd. are present.

Ld. Counsel for L & T Finance has moved an application for proportionate voting right according to their exposure at the CoC meeting. List the matter on 17/10/2017 for hearing.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)